

Election Immediate/  
By Fax/Camp Bag

## ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/64/2011/PPS-II

Dated: 24<sup>th</sup> November, 2014

To,

The Chief Electoral Officer,  
Jharkhand,  
Ranchi.

Sub: - Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **Samajwadi Party** - regarding.

Sir

I am directed to refer to the subject cited and to state that “**Samajwadi Party**” a recognized State party in the State of Uttar Pradesh having reserved symbol ‘**Bicycle**’ in that State has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968, for allotment of the said symbol ‘**Bicycle**’ to the candidates being set up by the said party at the current general election to the Legislative Assembly of Jharkhand from **all the 15 (Fifteen)** Assembly constituencies in the State of Jharkhand **going to poll in the fourth phase**.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by “**Samajwadi Party**” at the current general election to the Legislative Assembly of Jharkhand from **all the 15 (Fifteen)** Assembly constituencies in the State of Jharkhand **going to poll in the fourth phase** shall be allotted the symbol ‘**Bicycle**’. The Returning Officers may be informed that the candidates set up by “**Samajwadi Party**” in the aforesaid Constituencies are eligible for the allotment of the symbol ‘**Bicycle**’



under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



**(VARINDER KUMAR)**  
**SECRETARY**

1. Copy forwarded **(by Special Messenger)** to the General Secretary, **Samajwadi Party, 18, Copernicus Lane, New Delhi-110001**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- Pr. Secy. (RKS)/ East-II/ Guard File.